



RESERVE BANK OF INDIA

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February 18, 2005

Reserve Bank Cancels Certificate of Registration of Vinayaka Sai Finvest Ltd., Hyderabad

The Reserve Bank of India, has on February 14, 2005 cancelled the certificate of registration issued to Vinayaka Sai Finvest Limited, having its registered office at 5-5-61, Khaleelwadi, Nizamabad-503 003 and 2-5-43 Jawahar Road, Nizamabad and 1-607, Divyashakti Apartments, Ameerpet, Hyderabad-500 016 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

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